

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 305 of 2013 &
I.A. No. 399 of 2013**

Dated : 6th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Authority of India Ltd. ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Tulika Mukherjee

Counsel for the Respondent(s): Ms. Swagatika Sahoo for R-1

ORDER

The Learned Counsel for the Appellant seeks for some time to file the rejoinder. Accordingly, she is directed to file the rejoinder on or before 3.3.2014 after serving copy on the other side.

Post the matter on **06.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/ak